

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY

TRANSFERRED APPLICATION No. 292/1987

Mr. Mohammad Riyaz Sheikh Ismail  
Zinguji Ward  
Bhadrawati  
Chandrapur Dist

Applicant  
(Original Petitioner)

v/s.

The Chairman/Director General,  
Ordnance Factories Board  
6 Esplanade (E)  
Calcutta 700069

General Manager  
Ordnance Factory  
Chanda Estate  
Chandrapur 442501

K.S. Gupta  
Works Manager/P&D  
and Inquiry Officer  
Ordnance Factory  
Chanda Estate  
Chandrapur 442501

Respondents

Coram: Hon'ble Vice Chairman B C Gadgil  
Hon'ble Member (A) J G Rajadhayaksha

TRIBUNAL'S ORDER

Dated: 26.6.1987

(PER: B C Gadgil, Vice Chairman)

Mr. Ramesh Darda, advocate, for the respondents has to-day filed Miscellaneous Petition No. 215/1987 that the applicant has sent an application to the High Court for withdrawal of the Original Writ Petition No.156/1984. It is this Writ Petition which is now transferred to this Tribunal and is numbered as Transferred Application No.292/1987. A copy of the said withdrawal application has been sent to the respondents. Mr. Darda has attached that copy to the Miscellaneous Petition. On instructions from his clients he says that the parties have amicably settled the problem and in that background, ~~that~~ the applicant does not intend to prosecute the application.

... 2/-

2. In view of this statement of Mr. Darda and after perusing the copy of the application made by the applicant for withdrawal we order that the said Transferred Application is disposed of as withdrawn.

*B C Gadgil*  
( B C Gadgil )  
Vice Chairman

*J G Rajadhyaksha*  
( J G Rajadhyaksha )  
Member (A)